

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 91 of 2013 &
IA-144 of 2013

Dated : 4th July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Himachal Sorang Power Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Apoorva Misra
Ms. Ritika Arora

Counsel for the Respondent(s): Mr. Sitesh Mukherjee for WRLDC

ORDER

It is submitted that the Review is still pending before the Central Commission.

Post the matter on **22.08.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs